



सत्यमेव जयते



Ecourts Mission Mode Project

DISTRICT COURT JALANDHAR

Official website of District Court

District Legal Services Authority, Jalandhar

The District Legal Services Authority, Jalandhar having Sub Divisional Legal Services Committees, Nakodar and Phillaur is providing legal services to the SC/STs, Women/Children, Industrial Workers, Mentally ill Persons, Persons in custody, Victims of Rights and persons having 1,50,000/ annual income. For obtaining facilities of legal aid Front Office in the Room No.30 of Judicial Courts Complex has already been established where a Retainer Lawyer and a Para Legal Volunteer is deputed to provide legal advice and to fill up the forms for obtaining legal services. The Front offices at Nakodar and Phillaur are also established.

After filling up of forms the cases are being referred to the panel advocates from the panel for providing legal services. The advocates of panel then defend/ file the cases in the competent court of law. Fee and all the expenses like typing, court fee, publications, expenses of witnesses are being paid to the advocates as per the instructions of Punjab Legal Services Authority, Chandigarh.

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